## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3139 ANSWERED ON:24.04.2012 DISPOSAL OF DAMAGED FOODGRAINS Alagiri Shri S.;Sinh Dr. Sanjay

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details regarding disposal of damaged foodgrains under Rate Running Contract (RRC) and without RRC during the last three years;

(b) the details of irregularities detected in the above process of RRC for disposal during the said period; and

(c) the action taken against the persons found involved in these irregularities alongwith the outcome thereof?

## Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) No damaged stock were disposed of under Rate Running Contract during last three years. The details regarding disposal of damaged/non-issuable foodgrains through tender sale, offered to State Governments and dumped during the last three years are as under;-

Year Disposal Quantity in Tonnes

Tender Sale Offered to Dumped

State Governments

2009-10 10512.398 3 12

2010-11 9033.31 78 31.4

2011-12 1422.752 0 16.28

(b) No irregularity has been detected in the above process, as no damaged stock were disposed of under RRC during last three years.

(c) Does not arise.